

Office of Principal Judge /District and Session Judge  
Family Court Barabanki

Administrative Order No.- ०१ /2020

It has been brought to the notice of undersigned that district court Barabanki(except Family Courts) has been ordered to be closed on 03.09.2020 by District Judge Barabanki vide administrative order No 244/2020 on telephonic conversation with CMO Barabanki. In which CMO Barabanki has reported that Sri Nand Kumar, Chief Judicial Magistrate, Barabanki has been tested Covid-19 positive. In view of the above, since Family Court is also situated in the campus of District court which has been closed by District Judge Barabanki for 03.09.2020.

It is declared that all the Family courts of Barabanki shall remain closed on 03.09.2020 in pursuance of the guidelines contained in letter no 1117/LXXXVII-CPC/e-courts/Allahabad dated- 03.06.2020, issued by the Hon'ble High Court.

General date 22.09.2020 is fixed for the cases listed on 03.09.2020 for all the courts of Family court Barabanki.

Let this order be uploaded on the website of District Court Barabanki for information to General public.

Let information be sent to the Hon'ble High Court.

Inform all concerned.



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Principal Judge/ District and  
Session Judge Family Court

प्रधान न्यायाधीश  
परिवारिक न्यायालय-बाराबंकी